

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/4293/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 19th November, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/289/20 Dtd. 17.11.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.11.2020 & 25.11.2020, has been granted. The Principal Judge, Family Court No.I, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/42947A, dated 19.11.2020
Copy to:

1. The Principal Judge, Family Court No.I, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.


19/11/2020
JT.REGISTRAR (VIGILANCE)

Rdgr